

Periodical Inspection of Ticketless Travel

*651. SHRI LOBO PRABHU: Will the Minister of RAILWAYS be pleased to state:

(a) up to what level higher officers are charged with periodical inspection of ticketless travel;

(b) whether any of their checking is done immediately after that of the staff; and

(c) if so, the instance of such staff being punished for remissness during the last year?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Officers upto the level of Senior Scale are required to conduct periodical inspections of ticketless travel, the frequency of such inspections being left to be decided by individual Railways.

(b) Yes, Sir.

(c) During 1967-68, in 113 instances, Ticket Checking Staff were punished for remissness, as a result of such inspections.

आयात लाइसेंसों का दुरुपयोग

*652. श्री ओम प्रकाश त्यागी : क्या बाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि अधिकांश लोग धोखाधड़ी अथवा घूस देकर आयात लाइसेंस प्राप्त करते हैं ;

(ख) क्या सरकार को यह भी पता है कि बिस्ली में एक बड़ा गिरोह सक्रिय है जो सरकार से लाइसेंस प्राप्त करता है और कमीशन प्राप्त कर उनको अन्य व्यक्तियों को बेच देता है ;

(ग) क्या सरकार को यह भी पता है कि अधिकांश आयात लाइसेंसों को बम्बई और कलकत्ता के व्यापारियों को बेचा जाता है ; और

(घ) क्या सरकार इस मामले की केन्द्रीय जांच विभाग द्वारा जांच का आदेश देगी और यदि नहीं, तो इसके क्या कारण हैं ?

बाणिज्य मंत्रालय में उप-मंत्री (श्री मोहम्मद शफी कुरेशी) : (क) से (ग). जी नहीं ।

(घ) यदि कोई विशिष्ट जानकारी सरकार के ध्यान में लाई गई तो वह केन्द्रीय जांच विभाग द्वारा जांच करने का आदेश देने में संकोच नहीं करेगी ।

Sale of Carpets and Namdas Manufactured in Ladakh

*653. SHRI KUSHOK BAKULA : Will the Minister of COMMERCE be pleased to state :

(a) whether any steps have been taken by Government to increase the export of carpets, mats and namdas made in the Ladakh area of Jammu and Kashmir State, so as to earn foreign exchange and to improve the financial condition of the people of Ladakh; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) and (b) . Yes, Sir.

A number of steps have been taken by the Government to increase the exports of carpets, mats and namdas on an all India basis, which include those manufactured in Ladakh area of Jammu and Kashmir State. The most important among these are as under :

(i) From 1st of January 1963 to 5th June, 1966 the Export Assistance Scheme in operation then was for import of wool tops/raw wools, dyes and chemicals to exporters. This scheme from 6-6-1966 was changed to actual user conditions.